

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:587
ANSWERED ON:27.02.2013
LEGAL STATUS OF REGISTERED SALE DEED
Ray Shri Rudramadhab ;Siricilla Shri Rajaiah

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the legal status of registered sale deed for each apartment/floor in one building in Delhi;
- (b) whether the Government is aware that DDA and other civic authorities consider all floors in one building as one unit though registered in different names;
- (c) if so, the facts and the reasons therefor;
- (d) whether the Government proposes to make it mandatory for builders/ developers to obtain completion certificate before registering the sale deed; and
- (e) if so, the details thereof and the steps taken/being taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

- (a) to (e) : Information is being collected and will be laid on the Table of the Sabha.